

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF EX-SERVICEMEN WELFARE
LOK SABHA

UNSTARRED QUESTION NO.5651
TO BE ANSWERED ON THE 7TH APRIL, 2017
PENSION SCHEME FOR ARMED FORCES

5651. SHRI RAGHAV LAKHANPAL:

Will the Minister of DEFENCE जिकक ea=h
be pleased to state:

- (a) whether the Government proposes to restore the old pension scheme of the Armed Forces that was in vogue till 1971 which clearly defined pension as 70 per cent of last pay drawn and if so, the details thereof;
- (b) the time by which the Government plans to set up a committee to review the present pension scheme which pegs pension at 50 per cent of last pay drawn;
- (c) if so, the details thereof; and
- (d) the other steps taken by the Government in this regard?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक रररर मंरी

(डा. सुभाष भामरे)

(a) **No, Madam. Under the old pension scheme, the concept of standard period of service and standard rate of pension was in vogue for Armed Forces personnel. In this scheme, standard retiring pension, service pension were related to Rank and the prescribed length of service but it was neither linked to the emoluments nor to the service beyond the prescribed period of standard service.**

(b) **There is no such proposal.**

(c) & (d): Does not arise.
